## भगाई माजोपुर राजस्थान में सामाजिक बानिकी पर किया गया खर्च

- 220. श्रीमती सत्या वहिन: क्या पर्यावरण और वन मंत्री यह बताने की इपा करेंगे कि:
- (क) केन्द्र सरकार द्वारा राजस्थान में गत तीन वर्षों के दौरान सामाजिक बानिकी कार्यक्रम पर कितनी धनराशि खर्ष की गई और उसमें से कितनी धन-राशि सवाई माधीपुर जिले में खर्च की गई:
- (ख) क्या सरकार को इस बात की जानकारी है कि सामाजिक वानिकी के नाम पर राजस्थान में फर्जी मस्टर रोलों के माध्यम से करोड़ों रुपये का भगतान किया जा रहा है;
- (ग) क्या राजस्थान में और विशेष-कर सवाई माधोपुर जिले में सामाजिक वानिकी पर किए गए खर्च के आकलन के संबंध में कोई लेखा परीक्षा एवं फील्ड सर्वेक्षण किया गया है; और
- (घ) यदि हां, तो उसका ∙यौरा क्या है?

पर्यावश्या और वन मंत्रालय के राज्य मंत्री (श्री कमल वाय): (क) से (घ) मूचना एकत की जा रही है और सदन के सभा-पटल पर प्रस्तुत कर दी जाएगी।

## Permission for private practice for Homoeopathic Doctors

- 221. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FA-MILY WELFARE be pleased to state:
- (a) whether private practice is allowed to homoeopathic doctors employed in tha Central Council for Research in Homeo pathy. Central Council of Homopathy and Nehru Homeopathic Medical College un der the Delhi Administration;
  - (b) if not. what are the reasons therefor;
- (c) whether it has been brought to the notice of Government that some of the

- doctors employed in the aforesaid organisations are engaged in private practice; and
- (d) if so, what are the details thereof and the action taken or proposed to be taken against them by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI); (a) No, Sir.

- (b) II is the general policy of the Cen tral Government not to allow private prac tice by Government doctors
  - (c) Yes, Sir.
- (d) A complaint was received from the Rashtriya Mukti Morcha, inter-alia, that the Regislrar-cum-Secretary of the Central Council of Homoeopathy was engaged in private practice. It has been as certained from the Council that the allegation was untrue. As regards Central Council for Research in Homoeopathy, a pseudonymous complaint was received in which allegation was made that certain officers of the above Council were engaged in private practice. As the complaint was found to be vague no further action was considered necessary in the matter. As fas as Nehru Homoeopathic Medical College (NHMC) is concerned an enquiry was conducted by the Delhi Administration on the alleged indulgence in private practice by the Principal, NHMC. Action on the enquiry report will be taken by the Delhi Administration as per rules.

## Short term loans from IMF

222. SHRI MURLIDHAR CHAND-RAKANT BHANDARE: SHRI MAHENDRA PRASAD: SHRI RANJIT SINGH; SARDAR JAGJIT SINGH AURORA;

Will the Minister of FINANCE be pleased to state-

fa) whether Government have sought shortterm loans from IMF before regular structural loan from IMF matures;